

reached the procuring agencies in Punjab and Haryana on October 10, 1980. During the period prior to that, about 89 thousand tonnes of paddy were purchased in Punjab and Haryana.

As there was no delay in communication of the details of variety-wise procurement prices, after decision was taken on that, the question of taking action against persons responsible for delay does not arise.

Allotment of Tenements to the Slum Dwellers of Sarai Khalil Delhi

1885. SHRI F. H. MOHSIN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Sarai Khalil area in Delhi was got vacated under the Slum Clearance Scheme in 1976;

(b) whether the slum-dwellers of Sarai Khalil were promised built accommodation after construction of tenements;

(c) how many tenements have been constructed and offered to them;

(d) whether some tenements have been given to Government employees in contravention of the promises made;

(e) whether D.D.A. has put conditions that only those who have income between Rs. 12,000/- to 24,000/- a year can apply to get the tenements;

(f) what are the other conditions of eligibility put by D.D.A. for making an application;

(g) if these conditions are put, the rightful claimants would be deprived of tenements and these would be given to rich persons only; and

(h) whether representations have been made to the proper Authority to drop these conditions; if so, the results thereof?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (h). The information is being collected and will be laid on the Table of the Sabha.

Housing Assistance by Inter-National Organisation

1886. SHRI C. CHINNASWAMY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the assistance given by World Bank and other international Organisations for housing in our country,

(b) the conditions of assistance; and

(c) whether there are any cases in which such assistance has not been utilised for lack of preparatory or matching efforts?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (c). Necessary information is being collected and will be laid on the Table of the Sabha.

झुग्गी झोंपड़ी में रहने वालों के लिए मकान

1887. श्री राम लाल राही : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली और अन्य महानगरों में झुग्गी झोंपड़ियों में 15 वर्षों से अधिक समय से रह रहे ऐसे व्यक्तियों की संख्या कितनी है जिन्हें स्थायी आधार पर मकान उपलब्ध कराए गए हैं; और

(ख) उन स्थानों के नाम क्या हैं जहां पर इन्हें बसाया गया है और जिन व्यक्तियों को मकानों की सुविधा उपलब्ध नहीं कराई गई है उनके लिए सरकार की योजना का विस्तृत ब्यौरा क्या है ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भीष्म नारायण सिंह) :

(क) गन्दी बस्ती सफाई/सुधार योजना के अंतर्गत निर्मित टेनामेंटों की संख्या के बारे में सूचना एकत्र की जा रही है तथा सभा पटल पर रख दी जाएगी ।